

ITEM NO.818

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION CIVIL) NO 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

By Courts Motion

(I. A. NO. 110655 OF 2025 - FOR CLARIFICATION, IA No. 159124/2025)

Date : 10-10-2025 These applns. were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For applicant(s): Mr. Ajit Sharma, AOR

UPON BEING MENTIONED, the Court made the following
O R D E R

I. A. NOS. 110655 & 159124 OF 2025:

List on 11.11.2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR